

SPECIAL BENCH  
COURT - II

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/344(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> AUGUST, 2023, 02:00 P.M**

IN THE MATTER OF	RISHABH KAJARIA VS SUNBRIGHT FABRICS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Ms. Meenakshi Manot, Adv. ] For the operational Creditor  
Mr. Uttam Sharma, Adv. ]

Mr. Subhojit Saha, Adv. ] For the Corporate Debtor  
Mr. Aniket Chaudhury, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel Ms. Meenakshi Manot appearing for the Operational Creditor seeks to take instruction in this matter and therefore list this matter **on 06.10.2023.**

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**